

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4052
ANSWERED ON:30.04.2012
NATIONAL LAKE CONSERVATION PLAN
Abdulrahman Shri ;Kodikunnil Shri Suresh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Governments has submitted any report for the development and protection of lakes especially Sasthamlotta lake in Kerala;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal for the conservation of lakes in the country particularly in the State of Kerala and Tamil Nadu;
- (d) if so, the funds allocated for the purpose, State-wise and lake-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Sasthamkotta, a Ramsar site in the State of Kerala, has been identified as one of the wetlands under the National Wetland Conservation Programme of this Ministry. An amount of Rs.53.08 lakh has been released till date to the State Government of Kerala for undertaking conservation activities for this lake namely, data collection, survey and demarcation, catchment area treatment, de-silting/dredging, fisheries development, weed control, bio-diversity conservation, pollution abatement, community participation etc.

(c) to (e) For the State of Tamilnadu, this Ministry has approved proposals for conservation of Ooty and Kodaikanal lakes, under the National Lake Conservation Plan (NLCP) at a cost of Rs.1.75 crore and Rs.10.42 crore respectively. An amount of Rs.3.732 crore has been released for implementation of these projects.

In Kerala, the proposal for 'Environmental Regeneration of Veli-Akkulum Lake' in Thiruvananthapuram was sanctioned under the NLCP scheme at a cost of Rs.24.56 crore, and Rs.4.298 crore released for implementation.